

11.08.2020

Matter is taken up electronically.

Present: Sh. Sanjit Kumar, Ld. Counsel for appellant/convict.
Sh. Darshan Lal, Ld. PP for the CBI/respondent.

Due to poor network connectivity, matter could not be taken up through Video Conferencing.

List the matter for arguments on appeal through Video Conferencing on **13.08.2020 at 11.00 A.M.**

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.



(Harish Kumar)
Special Judge (PC Act) CBI-20,
Rouse Avenue District Court,
New Delhi/11.08.2020